

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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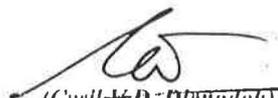
**NOTIFICATION**

Dated Shillong, the 13<sup>th</sup> September, 2022

No. LJ(B).1/2018/123 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya hereby appoints the following Non-MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation as per National Green Tribunal (NGT) Order with immediate effect for a period of 3 (three) months or until further orders:-

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive/ Sector/Zonal Magistrate	To be placed with District/Sub-Division.
1.	Shri K.C. Nongrum, Executive Engineer, PWD (Roads) Ranikor Divison.	Ranikor Civil Sub-Division, Ranikor	Ranikor Civil Sub-Division, Ranikor
2.	Shri R.B. Dkhar, Asstt. Executive Engineer, PWD (Roads), Ranikor.	- do -	- do -
3.	Shri D. Kyndiah, Asstt. Executive Engineer, PWD (Roads), Nongkhyllam.	- do -	- do -
4.	Shri F. Thonuni, Sub-Divisional Officer. P.H.E., Ranikor	- do -	- do -
5.	Shri C. Kharraswai, A.E.E (TC), PWD (R), Ranikor Division, Ranikor	- do -	- do -
6.	Shri Avin Mawdong Decruse Waanbah, Border Area Development Officer, Ranikor.	- do -	- do -
7.	Shri D. Pakyntein, Labour Inspector, Ranikor.	- do -	- do -
8.	Shri P. Kynshi, Horticulture officer, Ranikor.	- do -	- do -
9.	Shri C. Massar, CDPO, ICDS Ranikor.	- do -	- do -

9/c

  
(Cyril D. Dteingdoh),  
Secretary to the Govt. of Meghalaya,  
Law (B) Department

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Memo. No. LJ(B). 1/2018/123 -A,

Dated Shillong, the 13<sup>th</sup> September, 2022

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Govt. of Meghalaya.
2. The Principal Secretary to the Govt. of Meghalaya, Forest & Environment Department for information.
3. The Addl. Deputy Commissioner, Ranikor (C) Sub-Division, Ranikor, with a request to circulate to all Officers concerned. This has a reference to letter No. RCSD/99/EM/NGT/2020/25, Dt. 31.8.2022.
4. The Personnel & A.R. (A) Department for information.
5. The Director of Information & Public Relations, Meghalaya, Shillong.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

*By orders etc...,*

*S. S. S. S.*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department

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